GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:900 ANSWERED ON:29.07.2010 CORRECT LANDING PROCEDURES Deora Shri Milind Murli

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Directorate General of Civil Aviation has issued a fresh directive to all airlines re-defining `correct landing` procedures after Mangalore air crash incident; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): Yes, Madam.

(b): Directorate General of Civil Aviation (DGCA) has issued Operations Advisory Circular 12 of 2010 on 01-06-2010 impressing upon all scheduled/Non scheduled/General Aviation Operators to strictly adhere to the standard Operating procedures for approach and landing that would result in decent landings acceptable within the limitations of the aircraft without compromising stopping distance requirements.